

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 4th August, 1979.

NOTIFICATION
(INCOME TAX)

No.2964 (F.No.187/23/79-IT(AI): In exercise of the powers conferred by sub-section(1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-IT(AI) dated 20.7.74, as amended from time to time.

1. Existing entries under column (1), (2) and (3) against Sl. No.2, and 28 shall be substituted by the following entries:-

INCOME TAX COMMISSIONER	HEADQUARTERS	JURISDICTION
1.	2.	3.
2. Andhra Pradesh-I	Hyderabad.	1. Circle-I, Hyderabad. 2. Guntur Circle, Guntur. 3. Company Circle, Hyderabad 4. Salary Circle, Hyderabad. 5. Srikakulam Circle, Srikakulam. 6. Vizianagaram Circle, Vizianagaram. 7. Visakhapatnam Circle, Visakhapatnam. 8. Anakapalli Circle, Anakapalli. 9. Rajahmundry Circle, Rajahmundry. 10. Special Inv.Circle, Guntur.
2A. Andhra Pradesh-II.	Hyderabad.	1. Circle-IV, Hyderabad. 2. Nizamabad Circle, Nizamabad. 3. Nirmal Circle, Nirmal. 4. Sangareddy Circle, Sangareddy. 5. Nalgonda Circle, Nalgonda 6. Karimnagar Circle, Karimnagar. 7. ED-cum-Income-tax Circle, Hyderabad. 8. ED-cum-Income-tax Circle, Kakinada. 9. ED-cum-Income-tax Circle, Guntur. 10. ED-cum-Income-tax Circle, Anantapur. 11. Kakinada Circle-I, Kakinada. 12. Kakinada Circle-II, Kakinada. 13. Amalapuram Circle, Amalapuram.

14. Tanuku Circle, Tanuku.
15. Palacole Circle, Palacole.
16. Bhimavaram Circle, Bhimavaram.
17. Anantapur Circle, Anantapur.
18. Hindupur Circle, Hindupur.
19. Guddapah Circle, Guddapah.
20. Proddatur Circle, Proddatur.
21. Adoni Circle, Adoni.
22. Nandyal Circle, Nandyal.
23. Kurnool Circle, Kurnool.
24. Mahaboobnagar Circle, Mahaboobnagar.
25. Special Inv. Circle, Hyderabad.

2B. Andhra Pradesh-III Hyderabad.

1. Circle-II, Hyderabad.
2. Circle-III, Hyderabad.
3. Warangal Circle, Warangal.
4. Khammam Circle, Khammam.
5. Vijayawada Circle, Vijayawada.
6. Eluru Circle, Eluru.
7. Machilipatnam Circle, Machilipatnam.
8. Gudivada Circle, Gudivada.
9. Tenali Circle, Tenali.
10. Nellore Circle, Nellore.
11. Ongole Circle, Ongole.
12. Bapatla Circle, Bapatla.
13. Tirupathi Circle, Tirupathi.
14. Chittoor Circle, Chittoor.
- 15.

2. This notification shall have effect from 16.8.79.

Sd/-

(B.M.SINGH)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
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Sd/-

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UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

No.CC/IT(AI)/2848/912/RSP/79

PAHUJA